

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P. (IB) No.462/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 27th November 2017, 10.30 A.M

Name of the Company	Agarwal Fuel Corporation Pvt.Ltd-Vs-Jay Jagannath Steel & Power Ltd		
Under Section	9 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

01 SAILENDRA KUMAR TIWARI

operational creditor/
behaviour

Jiwan
27.11.17

02 Mr Rehit Das
Mr Aniruddha Bhattacharya

Corporate
debtor


Ad
27/11/17

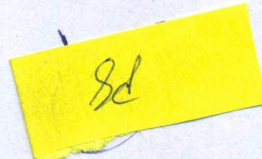
ORDER

Ld. Counsel for the operational creditor and the corporate debtor are present.

Ld. Counsel for the operational creditor informed that Ld. Counsel for the corporate debtor has submitted a proposal for settlement, which is under consideration. On this ground he made a prayer for adjournment. Prayer is allowed.

List on 15/01/2018 for admission.


(Jinan K.R.)
Member (J)


(V.P.Singh)
Member (J)